

Under the Integrated Publicity Programme for the Second Plan, this Ministry is also responsible for giving general publicity to the Plan and development works included therein, on all-India basis, through its various Media Units. As the expenditure is not booked State-wise, it is not possible to give figures of expenditure incurred in Punjab under the Programme.

#### Integrated Publicity Programme in Punjab

1665. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of publicity organisers appointed in Punjab so far under the integrated publicity programme;

(b) whether they have performed cinema shows in their respective areas during 1958-59; and

(c) if so, the number of places where these were performed?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Three. (all Field Publicity Officers).

(b) Yes

(c) 1073.

#### Radio Sets in Punjab

1666. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state what is the Central target fixed for providing radio sets in the rural areas in Punjab during the Second Five Year Plan period?

The Minister of Information and Broadcasting (Dr. Keskar): No target is fixed for providing radio sets in the rural areas of Punjab or any other State. Under the Community Listening Scheme of the Central Government, requirements of State Governments including Punjab are ascertained every year and met subject to budget provision.

#### International Commission for Supervision and Control

1667. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) how many cases of complaints of irregularities were brought to the notice of (i) Viet Nam authorities and (ii) Viet Minh authorities by the International Commission for Supervision and Control during the period August to November, 1959; and

(b) how many of them were dealt with satisfactorily?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The report of the International Commission for Supervision and Control for this period is still under preparation. As soon as it is published the answer will be available.

#### Third Five Year Plan

1668. { Shri D. C. Sharma:  
Pandit D. N. Tiwari:  
Shri M. L. Dwivedi:

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 2424 on the 9th September, 1959 regarding instructions to State Governments for asking Panchayats, Blocks and District Advisory Committees to give suggestion in regard to the draft of the Third Five Year Plan and state how the matter stands at present?

The Deputy Minister of Planning (Shri S. N. Mishra): Several State Governments have been consulted and it is expected that the Planning Commission will convey its suggestions to States in the near future.

गबन

१६६६. श्री डी० सी० शर्मा : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्र द्वारा पंजाब के पुनर्वास विभाग को दिया गया बजट कुछ

व्यक्तियों ने १९५१ और १९५८ के बीच नबन कर लिया था;

(ख) यदि हां, तो किस किस न;

(ग) कितने धन का गनन किया गया था; और

(घ) क्या कोई जांच की गई है?

पुनर्वास तथा अल्पसंख्यक कार्य मंत्री

(श्री मेहर चन्द खन्ना) : (क) स (घ).

प्रश्न में सात साल का अस की जानकारी मांगी गयी है जिसे अवधि में पंजाब क पुनर्वास विभाग को कन्द्रीय सरकार द्वारा दी गयी संभवता सारी रकम आ जाती है। इस जानकारी को काफी मेहनत और समय लगाये बिना एकत्रित करना संभव नहीं और प्राप्त होने वाले परिणाम इसक पर्याप्त नहीं होगा। यदि किसी विशिष्ट अनुदान के बारे में जानकारी मांगी जावेगी तो उसे एकत्रित करने का प्रयत्न किया जावेगा।

#### Housing in Punjab

1670. { Shri Daljit Singh:  
Shri D. C. Sharma:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total amount of loans allotted to the Punjab State for various housing schemes during 1959-60 so far; and

(b) the amount spent so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The amounts allocated to the Punjab Government for 1959-60, and the amounts spent by them upto 30th September, 1959, are mentioned below, scheme-wise:

Name of Scheme	Alloca- tion for 1959-60	Ex- pendi- ture incurred by State Govern- ment during 1959-60 (upto 30-9-59)
Subsidised Industrial Housing Scheme	34.20	2.97

(Rupees in lakhs)

2. Low Income Group Housing Scheme	45.84	34.07
3. Slum Clearance Scheme	2.10	..
4. Plantation Labour Housing Scheme	@	..
5. Village Housing Projects Scheme	6.00	0.10
6. Middle Income Group Housing Scheme	14.00	..
TOTAL	102.14	37.14

@The Punjab Government do not now propose to implement this Scheme in the State as there are very few plantations in the State and the resident workers are adequately housed.

#### Allotment of Evacuee Buildings

1671. Shri Daljit Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of evacuee buildings which have been given to the displaced persons against their claims so far?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 1,28,557 acquired evacuee properties were transferred to claimants upto 30th September, 1959. This does not include figures in respect of Jullundur, Patiala and Lucknow regions for the months of August and September, 1959. It is, however, estimated that about 5000 properties would have been transferred in these regions also during those months.

#### सरकारी प्रकाशन

१६७२. श्री प्रकाश वीर शास्त्री : क्या सूचना और प्रसारण मंत्री २० अगस्त, १९५९ के अतिरिक्त प्रश्न संख्या ११६० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) सरकारी प्रकाशनों के बारे में अपेक्षित जानकारी इस बीच इकट्ठी कर ली गई है; और

(ख) यदि हां, तो क्या उस टेबल पर रखा जायेगा?